

laid on the Table of the House in due course.

Vijayawada Radio Station in Andhra Pradesh

*768. **Shrimati Vimla Devi:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether there is any proposal with Government to upgrade the power capacity of Vijayawada Radio Station in Andhra Pradesh;

(b) if so, when and what are the details of the same; and

(c) if not, the reasons therefor?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) No, Sir.

(b) Does not arise.

(c) It is not considered necessary to increase further the powers of the Vijayawada Radio transmitter because during the III Plan the power of the radio transmitter at Hyderabad is being raised from 5 kw to 20 kw medium-wave and because two powerful transmitters are being newly installed during the same period in Andhra Pradesh namely, a 20kw, mediumwave transmitter at Cuddapah and a 10kw mediumwave transmitter at Visakhapatnam. Vijayawada and Hyderabad transmitters are linked by a 24-hour trunk telephone connection.

Riots in Malda

- *769. { Shri P. R. Chakraverti:
 { Shri Sham Lal Saraf:
 { Shri D. N. Tiwary:
 { Shri C. K. Bhattacharyya:
 { Shri M. K. Kumaran:

Will the Prime Minister be pleased to state:

(a) whether attention of Government has been drawn to the statement made by East Pakistan Governor in his talks to newsmen at Dacca on 24th April, 1962 with regard to disturbance in Malda in West Bengal; and

(b) what steps have been taken to contradict these statements, and to

place real facts before the people of East Pakistan?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir.

(b) It is difficult for us to place real facts about such matters before the people of Pakistan whether in the Eastern Wing or the Western Wing. The Press in Pakistan is controlled and not in a position to publish anything not in line with the policies of the Pakistan Government. Recently when one newspaper in East Pakistan did publish an account of one of its own correspondents about conditions in Murshidabad District, the newspaper was asked to disown the correspondent's account because this account happened to be at variance with the official view in Pakistan.

Within these limitations, our missions, in Karachi and Dacca make every possible effort to place the real facts about such matters before the people of Pakistan. They did so in this case also through conversation, and through the bulletins issued by them. People in Pakistan read Indian newspapers and listen to the All India Radio, and, we hope, get to know the truth that way also.

Aerodrome near Mangla Dam

- *770. { Shri Hem Barua:
 { Shri Bhagwat Jha Azad:
 { Shri S. M. Banerjee:
 { Shri P. C. Borooah:
 { Shri Maheswar Naik:
 { Shri E. Madhusudan Rao:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan has undertaken to construct a huge aerodrome near Mangla Dam in Pakistan-held Kashmir; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of External Affairs (Shrimati

Lakshmi Menon): (a) Reports to this effect have appeared in a section of the Indian Press.

(b) Since the occupation of this part of Indian territory by Pakistan is unlawful, any action taken by Pakistan in that area is equally unlawful.

Recommendations of Textile Wage Board

*771. { **Shri S. M. Banerjee:**
Shri Bibhuti Mishra:
Shri K. N. Pande:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether recommendations of the Textile Wage Board have been implemented in all the textile mills;

(b) if not, number and names of the mills which have not yet implemented; and

(c) the reasons for the same?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Out of 410 mills covered by the recommendations, 358 have implemented fully and 38 partly.

(b) A statement showing the particulars of mills which have not implemented so far is placed on the Table of the House. [See Appendix II, annexure No. 43].

(c) An enquiry into the reasons for non-implementation and partial implementation is in progress.

Working Hours in Factories

*772. { **Shri Warrior:**
Shri Vasudevan Nair:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether the suggestion to introduce a five day week in factories in India has been taken note of by Government; and

(b) if so, the reaction thereto?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Yes.

(b) The suggestion is not considered feasible at present.

कांगड़ा (पंजाब) में अखबारी कागज का कारखाना

{ **श्री भक्त दर्शन :**
*७७३. { **श्री दी० चं० शर्मा :**
श्री दलजीत सिंह :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कांगड़ा (पंजाब) में अखबारी कागज का एक कारखाना स्थापित करने के मुद्दाव पर विचार किया जाता रहा है ;

(ख) यदि हां, तो इस बारे में अब तक क्या प्रगति हुई है ; और

(ग) उसके कब तक पूर्णतया स्थापित हो जाने की आशा की जाती है ?

वाणिज्य तथा उद्योग मंत्रालय में उद्योग मंत्री (श्री कानूनगो) : (क) प्रस्ताव अब स्वीकार कर लिया गया है ।

(ख) पार्टी को हाल ही में कनाडा की एक फर्म के सहयोग से प्रारम्भिक कार्य करने के लिये कुल्लू घाटी विकास कम्पनी बनाने की अनुमति दे दी गई है ।

(ग) लगभग चार से पांच वर्ष ।

Plan to Build up Newspapers, etc. in Asia

*774. **Shri Shree Narayan Das:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a plan to build up newspapers, news agencies, radio, educational television and